

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.544
TO BE ANSWERED ON 27.04.2016**

CHINA'S VETO AGAINST INDIA

†544. **SHRI LALLU SINGH:
SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):
SHRI ASHWINI KUMAR:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India has lodged its protest after China vetoed India's move in the UN for banning the Chief of Jaish-e-Mohammed;**
- (b) if so, the details thereof;**
- (c) whether the Government of India has taken any step for changing our foreign strategy with respect to China after China's recent step in the UN;**
- (d) if so, the details thereof; and**
- (e) the current steps taken by India to get the Chief of the terror outfit banned by international organization?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (e) The matter was taken up with China, including by the External Affairs Minister during her meeting with Chinese Foreign Minister Wang Yi in Moscow on 18 April 2016 and during the visits of Raksha Mantri to China from 17-20 April, 2016 and National Security Advisor to China from 20-21 April, 2016.

India's position has been conveyed clearly that there cannot be different standards to judge terrorism. China has often repeated its concern on spread of terrorism and their desire to cooperate with us on this issue. The Government is in constant touch with China on this matter.

UN Security Council Resolution 1267 regime is an important building block of the UN Global Counter Terrorism Strategy that should aim to protect all member states and their citizens from the activities of terror groups such as Jaish-e-Mohammed (JeM) and its leader Mohammed Masood Azhar.

Its working methods, based on the principles of unanimity and anonymity, is leading the Committee to adopt a selective approach to combating terrorism. This does not help the international community to decisively confront the menace of terrorism.

We have forcefully taken up with international community that while the Pakistan-based JeM was listed in UN Security Council Committee established under UNSCR 1267/1989/2253 as far back as 2001 for its well known terror activities and links to the Al Qaeda, the designation of the group's main leader, financier and motivator has been put on a technical hold.
